GOVERNMENT OF ASSAM HEALTH & FAMILY WELFARE (A) DEPARTMENT DISPUR ::: GUWAHATI

HLA.555/2011/427

Dated Dispur the 31st March, 2020

ORDER

In view of the prevailing emergency situation due to outbreak of COVID-19, all kinds of leave including CCL availed by Doctors and other officials/staff under Health & FW (A) Department including all Directorates except those on maternity leave or leave on severe medical grounds are hereby cancelled with immediate effect.

All the officials/staff are directed to report to their duties within 24 hours.

Sd/-

Commissioner & Secretary to Govt of Assam Health & Family Welfare Department

Memo No: HLA.555/2011/427-A Dated Dispur the 31st March, 2020

Copy to:

- 1. Mission Director, National Health Mission, Assam.
- 2. Commissioner of Food Safety & Drug Administration, Assam.
- 3. All Deputy Commissioners / Sub-Divisional Officers.
- 4. DME/DHS/DHS (FW)/Director AYUSH, Assam for necessary action.
- 5. All Joint Director of Health Services, Assam for necessary action.
- 6. P.S. to Hon'ble Minister, Health & Family Welfare, Assam.
- 7. P.S. to Hon'ble Minister of State, Health & Family Welfare, Assam
- 8. P.S. to Principal Secretary, Health & Family Welfare, Assam

By order etc.

Commissioner & Secretary to Govt of Assam
Health & Family Welfare Department